

(
SLP(Crl.)... 9974 OF 2003
ITEM No.18

Court No.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Crl.)...../2003

(From the judgement and order dated 21-22/05/2003 in CRLA 1136/95
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

IDRISH BHAI DAUDBHAI

Petitioner (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

(With Crl.M.P. No 9974/2003 for c/delay in filing SLP and Office Report)

Date : 21/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)Mr. R.K. Jain, Sr.Adv.
Mr. P.H. Parekh,Adv.
Mr. Sanand Ramakrishnan,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time, as prayed, is allowed to file additional documents. List thereafter.

(A.S. BISHT)(PROMILA NAGPAL)
COURT MASTER

COURT MASTER